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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1384/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.
V/s.
MV Sugar and Infrastructure Ltd.

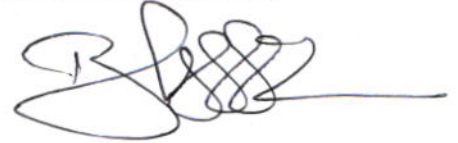
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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~~BHARAT~~
GAOHAIR
Adv

Adv. for
Respondent

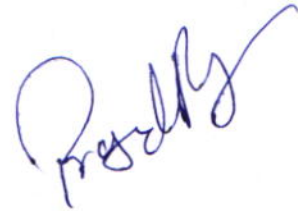


Nishal Nandale
Adv

Tajesh Darda
Associate

Prasad Semankar

Adv. for
Petitioner



ORDER

CP No.1384/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, list this matter on
19.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)